

Central Administrative Tribunal
Principal Bench

O.A. No. 974 of 1997

New Delhi, dated this the 7th Aug 2000

(2)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

1. Shri Vijay Shankar, ACSO,
Ministry of Defence,
Armed Headquarters,
South Block,
New Delhi-110011.
2. Shri S.K. Pandey, ACSO,
Ministry of Defence, AHQ,
South Block, New Delhi. .. Applicants

(By Advocate: Shri K.K. Patel)

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
South Block,
DHQ, P.O.,
New Delhi-110011.
2. The Secretary,
Ministry of Personnel, Public
Grievances & Pensions,
Dept. of Personnel & Training,
South Block,
New Delhi-110001.
3. The Chief Administrative Officer &
Joint Secretary (Admn.),
Ministry of Defence,
Room No. 222, C-II Hutmants,
DHQ, New Delhi-110011. .. Respondents

(None appeared)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

1. Applicant seeks the reliefs contained in
Paragraph 8 of the O.A.

2. We have heard applicant's counsel Shri
K.K. Patel. None appeared on behalf of respondents

3. Shri Patel has invited our attention to the additional affidavit dated 17.7.2000 filed by respondents, wherein it has been stated that administrative decision has already been taken at the appropriate level to implement the recommendations of the committee headed by the Joint Secretary (E). (3)

4. In the light of the above, Shri Patel very fairly states that no further grievance survives.

5. Noting the aforesaid contents of the additional affidavit dated 17.7.2000, this O.A. is disposed of with a direction to respondents to implement the aforesaid recommendations as expeditiously as possible and preferably within six months from the date of receipt of a copy of this order. No costs.

6. Later, respondents' counsel Shri P.H. Ramchandani appeared.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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